

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO.12185 OF 2016

Parsvnath Developers Limited

Appellant(s)

Versus

Aditya Laroia

Respondent(s)

O R D E R

It is submitted by Mr. Sachin Dutta, learned senior counsel for the appellant and Mr. Satvik Varma, learned counsel for the respondent that the parties have arrived at a settlement. Taking note of the submission made, we are inclined to dispose of the appeal by holding that the judgment passed by the National Consumer Disputes Redressal Commission, New Delhi, in Complaint No.263 of 2015, deemed to have been satisfied and no further execution shall be levied.

The appeal is, accordingly, disposed of. There shall be no order as to costs.

.....J.
[Dipak Misra]

.....J.
[A.M. Khanwilkar]

.....J.
[Mohan M. Shantanagoudar]

New Delhi
July 14, 2017.

ITEM NO.23

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.6044/2015

M/S UNITECH RESIDENTIAL RESORTS LTD.

Appellant(s)

VERSUS

ATUL GUPTA & ANR.

Respondent(s)

WITH C.A. No. 5335/2016 (XVII)

(With appln.(s) for stay and exemption from filing O.T.)

C.A. No.5336/2016 (XVII)

(With appln.(s) for stay and exemption from filing O.T.)

C.A. Nos.11248-11249/2016 (XVII)

(With appln.(s) for stay and permission to appear and argue in person)

C.A. No.12185/2016 (XVII)

(With appln.(s) for stay)

Date : 10-07-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr. E. C. Agrawala, AOR

Mr. Subramanium Prasad, Sr. Adv.

Mr. Manoranjan Sharma, Adv.

Mr. Deeptanshu Jain, Adv.

Mr. Prashant Jain, Adv.

Mr. Jay Kishor Singh, AOR

CA 12185/16

Mr. Sachin Dutta, Sr. Adv.

Mr. Manoranjan Sharma, Adv.

Mr. Deeptanshu Jain, Adv.

Mr. Prashant Jain, Adv.

Mr. Jay Kishor Singh, AOR

For Respondent(s)

Mr. Manan Popli, Adv.

Mr. Udit Gupta, Adv.

Mr. Anup Jain, Adv.

M/s Udit Kishan And Associates

Mr. M.L. Lahoty, Adv.
Mr. Paban K. Sharma, Adv.
Mr. Himanshu Shekhar, AOR

Mr. Mithilesh Kumar Singh, AOR
Mrs. Manju Singh, Adv.

Mr. Pawanshree Agrawal, AOR

Mr. P. K. Jain, AOR

Ms. Jyoti Mendiratta, AOR

Mr. Satvik Varma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No.6044/2015, C.A. No.5335/2016, C.A. No.5336/2016 &
C.A. No.11248-11249/2016

Let these matters be listed in the second week of August, 2017. As indicated in the order dated 8th May, 2017, all the interlocutory applications shall be listed on that day.

Civil Appeal No.12185/2016

The appeal is disposed of in terms of the signed order.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master

(Signed order is placed on the file)